

# ORISSA ACT 2 OF 2010

## THE ORISSA APPROPRIATION ACT, 2010

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## ORISSA ACT No. 2 OF 2010

**\*THE ORISSA APPROPRIATION ACT, 2010**

[ Received the assent of the Governor on the 1st August, 2010  
first published in an extraordinary issue of the *Orissa Gazette*,  
dated the 7th January, 2010 (No.1186) ]

AN ACT TO AUTHORISE PAYMENT AND APPROPRIATION OF CERTAIN  
SUMS FROM AND OUT OF THE CONSOLIDATED FUND OF  
THE STATE OF ORISSA FOR THE SERVICES OF  
THE FINANCIAL YEAR, 2010-2011

**BE** it enacted by the Legislature of the State of Orissa the Sixty-first  
Year of the Republic of India as follows :—

Short title.

1. This Act may be called the Orissa Appropriation Act, 2010.

Issue of  
Rs. 39896,59,68,000  
out of the  
Consolidated  
Fund of the  
State of  
Orissa  
for the  
Financial  
Year  
2010-2011.

2. From and out of the Consolidated Fund of the State of Orissa there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate [inclusive of the sums specified in column 3 of the Schedule to the Orissa Appropriation (Vote-on-Account) Act, 2010] to the sum of thirty-nine thousand eight hundred ninety-six crores, fifty-nine lakhs and sixty-eight thousand rupees towards defraying the several charges which will come in course of payment during the financial year 2010-2011 in respect of the services and purposes specified in column 2 of the Schedule.

Orissa Act 1  
of 2010.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Orissa by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

\* [For the Bill, See *Orissa Gazette*, Extraordinary dated the  
..... (No. ....) [I Legis.-25/2010]

## THE SCHEDULE

( See sections 2 and 3 )

No. of vote	Services and purposes	Sums not exceeding			
		Voted by the Assembly	Charged on the Consolidated Fund	Total	
(1)	(2)	(3)	(4)	(5)	
		Rs.	Rs.	Rs.	
1	Expenditure relating to the Home Department.	Revenue	1579,84,65,000	30,63,70,000	1610,48,35,000
		Capital	121,28,06,000	..	121,28,06,000
2	Expenditure relating to the General Administration Department.	Revenue	76,65,88,000	6,06,01,000	82,71,89,000
		Capital	1,24,51,000	..	1,24,51,000
3	Expenditure relating to the Revenue & Disaster Management Department.	Revenue	1393,06,74,000	..	1393,06,74,000
		Capital	8,73,00,000	..	8,73,00,000
4	Expenditure relating to the Law Department.	Revenue	167,41,88,000	..	167,41,88,000
5	Expenditure relating to the Finance Department.	Revenue	5682,98,99,000	73,000	5682,99,72,000
		Capital	102,24,00,000	..	102,24,00,000
6	Expenditure relating to the Commerce Department.	Revenue	51,72,30,000	20,000	51,72,50,000
		Capital	5,25,00,000	..	5,25,00,000
7	Expenditure relating to the Works Department.	Revenue	735,83,80,000	2,40,55,000	738,24,35,000
		Capital	1068,00,43,000	1,00,01,000	1069,00,44,000
8	Expenditure relating to the Orissa Legislative Assembly.	Revenue	17,98,31,000	16,25,000	18,14,56,000
9	Expenditure relating to the Food Supplies & Consumer Welfare Department.	Revenue	957,64,73,000	..	957,64,73,000
10	Expenditure relating to the School & Mass Education Department.	Revenue	5160,36,86,000	2,50,000	5160,36,39,000
		Capital	113,00,02,000	..	113,00,02,000
11	Expenditure relating to the Scheduled Tribes & Scheduled Castes Development and Minorities & Backward Classes Welfare Department.	Revenue	873,20,86,000	..	873,20,86,000
		Capital	156,28,74,000	..	156,28,74,000
12	Expenditure relating to the Health & Family Welfare Department	Revenue	1538,45,69,000	7,50,000	1538,53,19,000
13	Expenditure relating to the Housing & Urban Development Department.	Revenue	992,29,18,000	1,13,32,000	993,42,50,000
		Capital	116,35,31,000	..	116,35,31,000
14	Expenditure relating to the Labour & Employment Department.	Revenue	98,48,20,000	..	98,48,20,000
		Capital	22,12,000	..	22,12,000

(1)	(2)		(3)	(4)	(5)
			Rs.	Rs.	Rs.
15	Expenditure relating to the Sports & Youth Services Department.	Revenue	28,13,13,000	..	28,13,13,000
16	Expenditure relating to the Planning & Co-ordination Department.	Revenue	458,75,37,000	..	458,75,37,000
		Capital	190,50,00,000		190,50,00,000
17	Expenditure relating to the Panchayati Raj Department.	Revenue	1519,46,29,000	1,000	1519,46,30,000
18	Expenditure relating to the Public Grievances & Pension Administration Department.	Revenue	2,81,22,000	..	2,81,22,000
19	Expenditure relating to the Industries Department.	Revenue	233,44,26,000	..	233,44,26,000
		Capital	298,72,02,000		298,72,02,000
20	Expenditure relating to the Water Resources Department.	Revenue	921,73,31,000	27,02,000	922,00,33,000
		Capital	2054,74,50,000	1,80,01,000	2056,54,51,000
21	Expenditure relating to the Transport Department.	Revenue	38,50,34,000	5,50,000	38,55,84,000
22	Expenditure relating to the Forest and Environment Department.	Revenue	394,49,49,000	2,00,000	394,51,49,000
		Capital	213,43,27,000	..	213,43,27,000
23	Expenditure relating to the Agriculture Department.	Revenue	1046,96,08,000	1,86,000	1046,97,94,000
		Capital	3,000		3,000
24	Expenditure relating to the Steel & Mines Department.	Revenue	36,49,99,000	..	36,49,99,000
25	Expenditure relating to the Information and Public Relations Department.	Revenue	35,69,95,000	..	35,69,95,000
26	Expenditure relating to the Excise Department.	Revenue	43,24,66,000	..	43,24,66,000
27	Expenditure relating to the Science and Technology Department.	Revenue	29,53,63,000	..	29,53,63,000
28	Expenditure relating to the Rural Development Department.	Revenue	732,54,74,000	5,00,000	732,59,74,000
		Capital	401,83,80,000	5,00,000	401,88,80,000
29	Expenditure relating to the Parliamentary Affairs Department.	Revenue	17,05,75,000	5,91,88,000	22,97,63,000

(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
30	Expenditure relating to the Energy Department.	Revenue 214,13,56,000 Capital 266,30,50,000	..	214,13,56,000 266,30,50,000
31	Expenditure relating to the Textiles and Handlooms Department.	Revenue 85,06,17,000 Capital 5,05,01,000	..	85,06,17,000 5,05,01,000
32	Expenditure relating to the Tourism and Culture Department.	Revenue 43,82,67,000 Capital 18,05,49,000	..	43,82,67,000 18,05,49,000
33	Expenditure relating to the Fisheries & Animal Resources Development Department.	Revenue 311,85,58,000 Capital 32,07,99,000	..	311,85,58,000 32,07,99,000
34	Expenditure relating to the Co-operation Department.	Revenue 154,58,24,000 Capital 13,93,97,000	..	154,58,24,000 13,93,97,000
35	Expenditure relating to the Public Enterprises Department.	Revenue 7,24,21,000	..	7,24,21,000
36	Expenditure relating to the Women & Child Development Department.	Revenue 2197,09,24,000	1,05,000	2197,10,29,000
37	Expenditure relating to the Information Technology Department.	Revenue 99,58,24,000	..	99,58,24,000
38	Expenditure relating to the Higher Education Department.	Revenue 1001,51,54,000 Capital 16,50,00,000	1,00,000 ..	41001,52,54,000 16,50,00,000
	Appropriation for Reduction or Avoidance of Debt.	Revenue ..	7,24,000	7,24,000
	Interest Payment	Revenue ..	3952,12,00,000	952,12,00,000
	Internal Debt. of the State Government.	Capital ..	1222,67,84,000	1222,67,84,000
	Loans and Advances from the Central Government	Capital ..	488,48,00,000	488,48,00,000
	<b>Total</b> {	<b>Revenue Account</b> :	<b>28979,75,73,000</b>	<b>3999,05,32,000</b>
		<b>Capital Account</b> :	<b>5203,77,77,000</b>	<b>1714,00,86,000</b>
		<b>GRAND TOTAL</b> :	<b>34183,53,50,000</b>	<b>5713,06,000</b>
			<b>39896,59,68,000</b>	